

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 08th FEBRUARY, 2024, 10:30 A.M.

CP/21/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Jitendra Newatia & 14 Others Vs Master (India) Brewing Co. Pvt. Ltd. & 5 others
Under Section	U/s 241-242 of Companies Act, 2013

For Petitioner (s) : Mr. Amit Pareek, CS

For Respondent (s) : Mr. G. Rahul, Adv.

ORDER

Ld. Authorised Representative CS Mr. A. Pareek appears on behalf of the Petitioner. Respondents are represented by Ld. Counsel Mr. G. Rahul, who submits that they have filed a delay condonation petition to accept their delayed reply, on 30.01.2024. It is noted that due to the relocation of Guwahati Bench and associated issues being faced, this application could not have been numbered.

List the matter for further consideration on **26.03.2024**.

Delay condone petition to be tagged along on the aforesaid date, if found defect free.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)